

IN THE MATTER OF DOLPHIN MARINE FOODS AND PROCESSORS (INDIA) PRIVATE LIMITED.

Form C received from Financial Creditors TILL 25-08-2021 (As on 03-08-2021)

Document Serial No.	Sr no	Date of Claim	Date Recieved	Creditor's Name	Total Claim Amount (Rupees)	Amount Admitted (Rupees)	% of voting rights	Amount pending for verification	Amount not admitted	Date of Verification	Amount of Claim Substantiated (Rupees)	Description of Security Interest	If in Foreign Currency then (amount in Foreign Currency)/Exchange Rate	Remarks (whether recieved by email or physical copy)	Whether date payable in future date (discounted value)	Periodic paymnets interval of payment
F-1	1	03-08-2021	25-08-2021	Union Bank Of India Stressed Asset Management Branch, Mumbai, Ground Floor, 104, Bharat House, M S Marg, Fort, Mumbai-400001	13,54,92,360.47	13,54,92,360.47	100.00	-	-	31-08-2021	13,54,92,360.47	<p>1.Hypothecation of Stock in Trade & Book Debts not older than 90 days, including Stock meant for Export, Bills covering export of products, of the Company both present and future.</p> <p>2.First Charge by way of composite hypothecation of all tangible movable machineries, plant, machinery, fixtures, fittings, vehicles, computers tools and accessories etc. and the whole of movable goods and assets, both present and future including all stocks of materials and all the present and future book debts etc.</p> <p>3. First Charge by way of Equitable Mortgage on lease plot of Land admeasuring 5000 Sq.Mtrs and building of 550.19 sq.mtrs built up area, situated at Plot No.-M 13, MIDC Taloja , Panvel, Distt.: Raigad, Maharashtra , of the Company.</p> <p>4. . First Charge by way of Equitable Mortgage of Flat No 301, 3rd Floor, Sea Breeze CHS Ltd., Tower No. 6, Plot No. 16, Sector-16, Nerul (West) , Navi Mumbai-400706.</p> <p>5.Personal Guarantees of Rosario Luka D'Souza and Maria D'Souza.</p>	NA	By E mail on 25.08.2021 Followed by Hard Copy on 27.08.2021	NO	NA
				TOTAL	13,54,92,360.47	13,54,92,360.47		-	-		13,54,92,360.47					